

Regulations, 1974, under clause (5) of article 320 of the Constitution

II A copy each (in English and Hindi) of the following Notifications of the Cabinet Secretariat (Department of Personnel and Administrative Reforms) —

(i) Notification G S R No 948, dated the 23rd August, 1974, publishing a corrigendum to Government Notification G S R No 660, dated the 29th June, 1974

(ii) Notification G S R, No 977, dated the 29th August, 1974, publishing a corrigendum to Government Notification G S R No 270 dated the 16th March, 1974

Notifications of the Ministry of Communications (Posts and Telegraphs Board)

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA) Sir, I beg to lay on the Table, under sub section (5) of section 7 of the Indian Telegraphs Act, 1885, a copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Post and Telegraphs Board) —

(i) Notification G S R No 1036 dated the 5th September, 1974 publishing the Indian Telegraph (Eighth Amendment) Rules 1974

(ii) Notification G S R No 1132 dated the 19th October, 1974 publishing the Indian Telegraph (Ninth Amendment) Rules 1974

Annual Report (1972-73) of the Coal Board, Calcutta

ऊर्जा मंत्रालय में उपमन्त्री (प्रो० सिद्धेश्वर प्रसाद) श्रीमन्, मैं 1972-73 वर्ष के लिए कोयला बोर्ड, कलकत्ता के वार्षिक प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रख रहा हूँ

Ministry of Finance (Department of Revenue and Insurance) Notification

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI

SUSHILA ROHAIGI) Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification No 152/74 CE, dated the 20th November, 1974, providing for incentive excise rebate to sugar factories which had gone into production for the first time in 1971-72, together with an Explanatory Memorandum thereon

Note on WHO-I.C.M.R. Project on Genetic Control of Mosquitoes

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K M ISHAQUE). Sir, I beg to lay on the Table a copy of the Note on WHO-I C M R Project on Genetic Control of Mosquitoes

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported steep fall in the price of cotton

श्री भैरो सिंह शेखावत (मध्य प्रदेश) श्रीमन्, मैं आपकी आज्ञा में वाणिज्य मंत्री का ध्यान इस समाचार की ओर दिला रहा हूँ कि कपास के मूल में तेजी से गिरावट के फलस्वरूप पंजाब, हरियाणा राजस्थान, गुजरात और महाराष्ट्र में घबराहट में उमकी बिज्री की जा रही है, जिसका कपास उत्पादकों तथा वस्त्र उद्योग में लगे मजदूरों पर प्रतिकूल प्रभाव पड़ रहा है।

[Mr. Deputy Chairman in the Chair]

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V P SINGH) Mr Deputy Chairman, Sir, some Hon'ble Members have drawn Government's attention to the reported decline in prices of cotton in Punjab Haryana, Rajasthan, Gujarat and Maharashtra resulting in distress sales which have adversely affected cotton growers and the labour engaged in the textile industry

Government are keen to ensure that growers receive fair prices for their cotton and that the production of cotton con-